

(a) whether Government of Orissa has submitted any proposal for the development to tourist complex at Nrusinghnath-Harishankar; and

(b) if so, what is the reaction of Central Government to the proposal?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) No, Sir.

(b) Does not arise.

Flesh Trade in I.T.D.C. and other Star Hotels

4470. SHRI ASHFAQ HUSSAIN: Will the Minister of TOURISM AND CIVIL AVIATION be pleased to state :

(a) are Government aware of the flesh trade in and around I.T.D.C. and other star hotels ;

(b) if so, details thereof ;

(c) what steps Government have taken to clear these hotels from flesh trade; and

(d) is it a fact that some of the officials and staff of these hotels are directly and indirectly involved in these rackets?

THE MINISTER OF TOURISM AND CIVIL AVIATION (SHRI A. P. SHARMA): (a) to (c). While no detailed information is available regarding flesh trade in I. T. D. C. and other Star Hotels, security arrangements in and around I.T.D.C. hotels have been streamlined and tightened. Other star hotels also keep security staff to see that no flesh trade is allowed in the hotels.

(d) By and large the employees of these hotels are not involved in such activities. However, in cases of such mis-conduct suitable disciplinary and legal action is taken against defaulting employees.

Guarantee for Small Loans in Banks

4471. SHRI VIRDHI CHANDER JAIN: Will the Minister of FINANCE be pleased to state :

(a) is it a fact that the Reserve Bank of India had issued a circular to the commercial banks stating that guarantee for the small loans not exceeding rupees 5,000/- should not be insisted upon ;

(b) is it also a fact that as a result of this circular, the Bank Manager are invariably asking for the guarantee from small poor loanees and thereby are subverting the general policy of the Government ; and

(c) do Government propose to direct the Reserve Bank of India to change the circular so that no guarantees are asked for in case of smaller loans ?

THE DEPUTY MINISTER IN THE MINISTRY OF FINANCE (SHRI JANARDHANA POOJARY): (a) to (c). Reserve Bank of India has clearly instructed commercial banks that the security for agricultural loans up to the cost of economic unit or Rs. 5000/- whichever is less, should only be the assets created out of the loan sanctioned, and that any complaints where these instructions are reportedly not followed must be immediately looked into.

Exports to and Imports from Soviet Union and U.S.A.

4472. SHRI A. K. ROY: Will the Minister of COMMERCE be pleased to state :

(a) first ten top items exported to the Soviet Union and the same imported from the Soviet Union in the year 1981-82 ;